

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीयकंपनीविधिअधिकरण**  
**CUTTACK BENCH**  
**कटकखंडपीठ**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> NOVEMBER, 2023, 10:30 A.M.**  
**TP No. 01/CTB/2020 (CP (IB) No. 1283/MB/2017), IA (IB) No. 94/CB/2022,**  
**IA (IB) No. 296/CB/2022, IA (IB) No. 272/CB/2023**  
**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Axis Bank Ltd. -Vs- BSR Diagnostic Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)	Mr. Patita Paban Bishwal, Advocate, Ms. Suranjana Chatterjee, Advocate
For Respondent (s)	Siddharth Sangal, Advocate Saswat K. Acharya, Adv.

**ORDER**

Both side counsels present, due to power shut down virtual hearing impaired and could not continue the proceeding with UPS device, hence matter adjourned to 29.11.2023.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**